

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/020/127/2016 in OA/20/1617/2013

HYDERABAD, this the 16th day of April, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. Rokkam Sreenu, S/o. Late R. Narayana Rao,
Age 38 years, R/o. D.No.10-54 BC Colony,
Pendurthy, Visakhapatnam ò 531 173.
2. G.S. Bharadwaj, S/o. Late Goteti Venkata Ramana Murthy,
Aged about 47 years, R/o. 10-54 BC Colony,
Pendurthy, Visakhapatnam ò 531 173.
3. Ch. Muniumar,
S/o. Late Chikkam Suryanarayana Murthy,
Aged about 47 years, R/o. Flat No.100,
Mulagada Housing Colony,
Gajuwaka, Visakhapatnam.

...Petitioners

(By Advocate: Smt. Anita Swain)

Vs.

1. The Union of India rep. by
Secretary, Ministry of Defence,
South Block,
New Delhi ò 110 011.
2. Cdr. Sunil Lanka,
The Chief of Naval Staff,
Naval Head Quarters,
North Block,
New Delhi ò 110 011.
3. Cdr. H.C.S. Bisit,
The Flag Officer Commanding in Chief,
Eastern Naval Command,
Visakhapatnam.
4. Base Victualling Officer,
Base Victualling Yard,
Naval Base, Visakhapatnam ò 530 009.

.... Contemnors/
Respondents

(By Advocate: Smt. K. Rajitha, Sr. CGSC)

ORAL ORDER

(As per Hon'ble Mr. Ashish Kalia, Judl. Member)



Heard the learned counsel for the parties.

2. Smt. K. Rajitha, learned Senior Standing Counsel submits that the order of this Tribunal is complied. Hence, the C.P. is closed with liberty to the petitioners to press again if the respondents have not complied the order in respect of Petitioners No.2 & 3.

(B.V. SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

/pv/